

their telephone bills. But for Members coming from the rural areas, there is no STD. I would request the Minister to consider the suggestion that bills prepared for telephoning in the rural areas in which there is no STD may be converted into STD and debited to the account of the Members of Parliament. Because, we have to pay the Bill whether we consume our quota or not. For example, 7500 calls is the quota for every Member of Parliament. Supposing I complete only 200

MR SPEAKER That is a point of individual difficulties.

SHRI VINODHAI B SHETH: Secondly the STD from Delhi to Ahmedabad is not working satisfactorily for the last few days I have been told by the Department that there are technical defects

SHRI BRJLAL VERMA We will look into it

Survey for Glass and Ceramic in M.P.

*622 SHRI SURYA NARAIN SINGH Will the Minister of STEEL AND MINES be pleased to state

(a) whether Geological Department is considering to survey areas in Madhya Pradesh for minerals with regard to the expansion of glass and ceramic industry, and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) and (b) As a result of geological surveys already carried out substantial quantities of minerals such as clays, glass sand, feldspar etc. used in glass and ceramic industries have been located in different parts of Madhya Pradesh. The Department of Geology and Mining of the State Government are making further investigations into occurrences of certain minerals viz pyrophyllite in Tikamgarh District and

Lepidolite in Baster District. These minerals are used in ceramic industry such as well tiles, table ware and electric porcelain.

श्री सुर्य नारायण सिंह : अध्यक्ष महोदय, कच्ची महोदय ने इस बात को स्वीकार किया है कि मध्य प्रदेश में कई स्थानों पर सेरेमिक इंडस्ट्री से संबंधित पदार्थ पाये जाते हैं जिस का सबे भी बहुत पहले ही चुका है लेकिन क्या बजह है कि कोई ऐसी इंडस्ट्री बड़ा प्राज तक नहीं खाली गई ? पुरा हाउस इस बात को जानता है कि मध्य प्रदेश बहुत पिछड़ा हुआ क्षेत्र है लेकिन फिर भी वहाँ इस की कोई इंडस्ट्री प्राज तक नहीं खाली गई । मैं जाना चाहता हूँ क्या निकट भविष्य में कोई ऐसी इंडस्ट्री बड़ा खालने का प्रस्ताव है ?

SHRI BIJU PATNAIK: The findings of such minerals are widespread in Madhya Pradesh. There is no doubt about that

As far as building industries are concerned some have come up and others depend on private entrepreneurs or public sector corporations taking up these things. For example, there are public sector corporations for Bauxite, fire-clay and Kyanite and other people have been using other minerals there. So it will depend upon the Madhya Pradesh Government as well as the entrepreneurs in Madhya Pradesh or elsewhere to take up the processing industries based on such minerals which are widespread

श्री सुर्य नारायण सिंह : अध्यक्ष महोदय, कच्ची श्रीर जबलपुर के बीच में करीब 12-13 ऐसी यानिट्स हैं जो कि सिरेमिक इंडस्ट्री के लिए मीटीरियल सैन्सुफैक्चर कर रही हैं लेकिन मध्य प्रदेश में कभी भी टेस्टिंग के लिए लैबोरेट्री नहीं हैं इसलिए क्या गवर्नमेन्ट के पास कोई ऐसा प्रस्ताव है कि जबलपुर

और कटनी के बीच में या मध्य प्रदेश में कहीं
पर इसका लेबोरेट्री कायम का जाये ?

SHRI BIJU PATNAIK: The laboratories are there with the State Government, the laboratories are there with the GSI, the laboratories are there with the Indian Bureau of Mines and the nearest and the largest laboratories are there with the Central Glass & Ceramic Research Institute. So, there is no difficulty in testing them as on to-day.

**Repatriations of Jobless Indians from
an Arab Country**

*623. **SHRI MUKHTIAR SINGH
MALIK:**

SHRI G. M. BANATWALLA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether Government have seen the press report appearing in the 'Statesman' dated the 8th March, 1978 wherein it has been stated that 6000 jobless Indians are under way for repatriation from an Arab country;

(b) whether these Indians were sent there through agents who promised to provide jobs to them;

(c) whether Government have enquired into the matter; and

(d) what steps have been taken to provide any help in bringing them back?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) Yes, Sir. The Government have seen the report and have also received information from our Missions abroad that a number of Indians seeking employment have been stranded in an Arab country.

(b) Yes, Sir. These Indians were lured by unauthorised agents with promise of employment for them.

(c) and (d). The particulars available of unauthorised agents have been communicated to State Governments for appropriate action. Fur-

ther, Government is carrying out necessary checks at Bombay, Delhi, Trivandrum and Amritsar airports to ensure that the provisions of the Emigration Act are complied with by departing Indian seeking employment abroad.

SHRI MUKHTIAR SINGH MALIK: In fact the situation is very alarming and I apprehended this from the very beginning since the Members of Parliament have been authorised to attest the application forms for passports and my apprehensions have come out to be true.

Further, I would like to ask the hon. Minister the name of the Arab country where such people have been stranded.

Secondly, I would like to point out to you that part (d) of my question has not been answered. That is: 'What steps have been taken to provide any help in bringing them back?' --that has not been answered. However, I would like to ask him whether our missions abroad have been asked to help such people who seek jobs there in that country, when did these people go, whether they got any jobs there or have they been thrown out of employment later on. These points need to be cleared by the hon. Minister for Foreign Affairs.

SHRI S. KUNDU: It is true that this is a matter which is to be looked into with all seriousness and we are looking into it.

As far as the hon. Member's query regarding which are the countries where these things are happening, the recent information is that the countries where people have entered illegally i.e. without proper travel documents and Job guarantee, and they were caught are Lebanon, Syria, Afganistan, Turkey besides some other countries.

It is not true that answer to part (d) of the question is not given. These people have been brought back to India by meeting the travel expenses